

**GOVERNMENT OF INDIA
PANCHAYATI RAJ
LOK SABHA**

UNSTARRED QUESTION NO:501

ANSWERED ON:23.11.2009

IMPLEMENTATION OF CENTRALLY SPONSORED SCHEMES

Joshi Shri Mahesh;Kataria Shri Lal Chand;Ponnam Shri Prabhakar;Punia Shri P.L. ;Rao Shri Sambasiva Rayapati;Scindia Smt. Yashodhara Raje;Sethi Shri Arjun Charan;Shantha J.;Verma Smt. Usha;Yadav Shri Dinesh Chandra

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the names of the schemes including Centrally Sponsored Schemes being implemented by his Ministry;
- (b) the details of funds allocated to the States and utilized by them during the last three years and current year, scheme-wise, State-wise and year-wise;
- (c) whether the Government is planning to merge/close the existing schemes and extend them to other backward districts;
- (d) if so, the details thereof;
- (e) whether the Government has set up the training/resource centres in the States to strengthen the Panchayati Raj Institutions; and
- (f) if so, the details of such centres along with funds allocated thereto?

Answer

MINISTER OF PANCHAYATI RAJ (Dr. C. P. JOSHI)

(a): The Ministry of Panchayati Raj implements Backward Regions Grant Fund (BRGF), Rashtriya Gram Swaraj Yojana (RGSY), Panchayat Mahila Evam Yuva Shakti Abhiyan (PMEYSA), Rural Business Hubs (RBHs) and Panchayat Empowerment & Accountability Incentive Scheme (PEAIS). Of the above, RBH is not implemented through the State Governments. The balance amount of the projects taken up under the erstwhile scheme of Rashtriya Sam Vikas Yojana (RSVY) have also been released from the BRGF allocation.

(b): Details of funds allocated/sanctioned to the States and utilized by them during the last three years and current year, Scheme-wise, State-wise and year-wise is at Annexure-I to VI.

(c)&(d): In pursuance of the announcement of the President in her address to the Joint Sitting of Parliament on 4.6.2009, the Ministry proposed to restructure the programme of BRGF. Accordingly, the proposal is being processed in the Ministry of Panchayati Raj.

(e) & (f): Under the programme of BRGF and RGSY, State Governments are setting up Training/Resource Centres at Block level which would be utilized for training and capacity building of elected representatives of PRLs. Details are at Annex-VII.